

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**RP-5/2009 in A.No. 181 of 2008**

**Dated: 22<sup>nd</sup> July, 2011**

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

**In the matter of:**

D.E.R.C. ....Appellant(s)

Versus

BSES Rajdhani Power Pvt. Ltd. ... Respondent(s)

**Counsel for the Appellant(s) :** Mr. Ravi S.S. Chauhan

Mr. Gaurav Verma

**Counsel for the Respondent(s) :** Mr. Vishal Anand

**Order**

As directed by this Tribunal, the Forum of Regulators has sent a report to this Tribunal on 13<sup>th</sup> July, 2011, copies of which have been received by the Learned Amicus Curiae. They want sometime to go through the same and make proper suggestions.

Post the matter on **29<sup>th</sup> July, 2011** at 2.30 pm.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

Ss/ak